

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 50/AM09 HELD ON 25.03.2009 UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **50/87-NC-7/2008** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **25.03.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **49/AM09 held on 18.03.2009**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-366	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00302/AM09/DES-VII	Status: Approved
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310478439 Dated 11.07.2008	RLA F. No. 03/94/040/00394/AM09	

Application: Request is for review of decision taken in Norms Committee Meeting No. 25/AM09.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to review the earlier decision taken by Norms Committee - 7 in its Meeting No. 25/AM09 dated 01.10.2008 and modified the description of import item at S. No. 1 to read the same as **"Butyl Tri**

Glycol/Butoxy Triglycol/Tri Ethylene Glycol Mono Butyl Ether/Butyl Triglycol Ether Mixure (BTGE Mix)” instead of ‘N-Butanol/Normal Butyl Alcohol’.

3.1.2	Case No. A-373	RAYCHEM RPG LTD.	HQ F. No. 01/87/162/262/AM09/DES-VII	Status: Approved
	NC No.: 50/AM09 Dated: 25.03.2009			

Application: Request is for fixation of wastage norms for the export product “Co-Polymers DC354, 1006-C-0, 1012-F-0, SW1206, 1050-A-0, 1025, 1032-E-2, CT-70523-0 (DC1051)” in terms of Para 6.7 (e) of HBP Vol.I.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case as per **SION H-549** with 10% wastage.

3.1.3	Case No. A-374	NITREX CHEMICALS LTD.	HQ F. No. 01/87/050/00721/AM08/DES-VII	Status: Approved
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0510213583 Dated 14.12.2007	RLA F. No. 05/24/040/00721/AM08	

Application: Request is for fixation of adhoc norms for the export product “Industrial Nitrocellulose containing Di Butyl Phthalate (DBP).

Decision: With D/o C&PC OM No. 46011/31/2008-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/-1% Di Butyl Phthalate	1 MT	Di Butyl Phthalate	0.20 MT

3.1.4	Case No. A-376	ARUT JOTHI WOVEN SACKS INDUSTRIES	HQ F. No. 01/87/050/00481/AM07/DES-VII	Status: Approved
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	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0410083717 Dated 24.08.2006	RLA F. No. 04/24/040/00187/AM07	

Application: Request is for fixation of adhoc norms for the export product “PP Woven Bag with LDPE Liner with UV Stabilization.

Decision: With D/o C&PC OM No. 46011/34/2006-PC.II dated 16.01.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Bag with LDPE Liner with UV Stabilizers (2% by weight) Stitched with PP Yarn.	1 No.	1. For one kg content of PP Woven Fabric a) PP Granules (Tape Grade) (b) UV Stabilizer	1.020 kg 0.022 kg
		2. Relevant LDPE Liner	Net to Net
		3. Relevant PP Yarn	Net to Net
		4. PP Tie Tape (Width 12mm)	Net to Net
		5. PP Black Handle Fabric (Width 35cm)	Net to Net

3.1.5	Case No. A-380	POLYPLEX CORPORATION LTD.	HQ F. No. 01/87/050/00491/AM09/DES-VII	Status: Approved
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0510229630 Dated 21.10.2008	RLA F. No. 05/24/040/00469/AM09	

Application: Request is for fixation of adhoc norms for the export product “Silicone coated polyester film, with/without printing”.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to review its decision taken in Meeting No. 33/AM09 held on 26.11.2008 and decided to read the measurement of quantity of export item ‘kg’ instead of ‘Sq. Mtr.’.

3.1.6	Case No. A-381	POLYPLEX CORPORATION LTD.	HQ F. No. 01/87/050/00219/AM09/DES-VII	Status: Approved
	NC No.: 50/AM09	Adv. Lic. No.	RLA F. No.	

Dated: 25.03.2009	0510220689 Dated 19.05.2008	05/24/040/00079/AM09	
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Application: Request is for fixation of adhoc norms for the export product “Silicone coated polyester film, with/without printing”.

Decision: With oral comments of representatives of D/o C&PC, the Committee decided to review its decision taken in Meeting No. 33/AM09 held on 26.11.2008 and decided to read the measurement of quantity of export item ‘kg’ instead of ‘Sq. Mtr.’.

ONLINE CASES

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Case No.:79/46/87-ALC1/2007	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
HQ File :01/87/050/00704/AM08/	RLA File :03/94/040/01085/AM08/	Lic.No/Date:0310459933 04.02.2008	Defer Date:25.03.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- DALTOFLEX JC 85411 (BLENDED POLYOL) Liquid, Off-White color	250000.000	K.G	23129532.00	581875.00 US\$
				Total	23,129,532.00	581,875.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39072090	Polyol	210975.000	K.G	18227528.00	458555.00 US\$
2	39072090	Polypropylene Glycol	23442.500	K.G	2064490.00	51937.00 US\$
3	34021300	Surfactants	2895.000	K.G	549777.00	13831.00 US\$
4	38159000	Catalyst	2252.500	K.G	629671.00	15841.00 US\$
5	29211190	Dimethylaminopropylamine	705.000	K.G	88275.00	2221.00 US\$
6	29211190	Dimethylethanolamine	352.500	K.G	47080.00	1185.00 US\$
				Total	21,606,821.00	543,570.00

Decision: With D/o C&PC OM No. 46011/165/2006-PC.II dated 05.03.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Daltoflex JC 85411 (Blended Polyol)	1 kg	1. Polyol	0.8439 kg
		2. Polypropylene Glycol	0.0937 kg

3. Surfactants	0.0115 kg
4. Catalyst (DABCO*8154)	0.0090 kg
5. Dimethylaminopropylamine	0.0028 kg
6. Dimethylethanolamine	0.0014 kg

2	Case No.:5/34/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
	HQ File :01/87/050/00556/AM09/	RLA File :03/94/040/00738/AM09/	Lic.No/Date:0310495333 24.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39260000	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. TYPE-250 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 3.350MT AND SPUN POLYESTER YARN - 2.608MT.	2414.020	Sq. meter	2433312.00	50694.00 US\$
2	39260000	63/0- TYPE-250 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 4.310MT AND SPUN POLYESTER YARN - 3.500MT.	3017.520	Sq. meter	3258912.00	67894.00 US\$
3	39260000	63/0- TYPE-350 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 9.028MT AND SPUN POLYESTER YARN - 5.266MT	4462.270	Sq. meter	5997312.00	124944.00 US\$
4	39260000	63/0- TYPE-450 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 12.450MT AND SPUN POLYESTER YARN - 5.221MT.	4462.270	Sq. meter	6639840.00	138330.00 US\$
5	39260000	63/0- TYPE-600 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 12.811MT AND SPUN POLYESTER YARN - 3.983MT.	3346.700	Sq. meter	5783088.00	120481.00 US\$
6	39260000	63/0- TYPE-750 (COVER BOTH SIDE) CONTAINING POLYESTER YARN (1000D/1500D) - 11.500MT AND SPUN POLYESTER YARN - 2.859MT	2324.100	Sq. meter	4741152.00	98774.00 US\$
				Total	28,853,616.00	601,117.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	56.120	M.T	6453800.00	134454.17 US\$
2	55060000	SPUN POLYESTER YARN	24.607	M.T	2460680.00	51264.18 US\$
3	39040000	PVC RESIN	60.731	M.T	3765291.00	78443.56 US\$
4	29170000	PHOSPHATE PLASTICIZER	31.188	M.T	3898525.00	81219.28 US\$
5	29170000	PTHALATE PLASTICIZER	12.924	M.T	959094.12	19981.13 US\$
				Total	17,537,390.12	365,362.32

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Industrial Applications (Belt Type 250/350/450/500/750)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn/Nylon Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product: i) PVC Resin ii) Phosphate Plasticizers iii) Phthalate Plasticizers	 0.445 kg 0.232 kg 0.077 kg

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Case No.:2/37/84-ALC3/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
HQ File :01/84/050/00402/AM09/	RLA File :11/24/040/00055/AM09/	Lic.No/Date:1110019080 01.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053300	63/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCONBRAND	1000.000	M.T	142630000.00	3400000.00 US\$
				Total	142,630,000.00	3,400,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	P.P.GRANULES	931.700	M.T	103073971.00	2422420.00 US\$
2	39011010	L.L.D.P.E.GRANULES	82.500	M.T	9126975.00	214500.00 US\$

3	38122090	ADDITIVE MASTER BATCH: U.V.STABILIZER	33.000	M.T	5054940.00	118800.00 US\$
4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	19.800	M.T	3201462.00	75240.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	33.000	M.T	2527470.00	59400.00 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	52.500	M.T	5808075.00	136500.00 US\$
				Total	128,792,893.00	3,026,860.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT
		6. Packing Material	As per packing policy

5	Case No.:1/40/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
	HQ File :01/87/050/00633/AM09/	RLA File :03/95/040/00682/AM09/	Lic.No/Date:0310501071 02.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39051290	63/0- POLYVINYL ACETATE EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 2000 HM HDPE DRUMS NET WT 8.5 KGS PER DRUM)	480000.000	K.G	23832000.00	480000.00 US\$

				Total	23,832,000.00	480,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29161210	HYDROXY ETHYL CELLULOSE	3504.000	K.G	939457.44	18921.60 US\$
2	29153200	VINYL ACETATE MONOMER	213120.000	K.G	9523267.20	191808.00 US\$
3	29159090	VEOVA 10	9024.000	K.G	985691.52	19852.80 US\$
4	29242190	ACRYLAMIDE	1296.000	K.G	183387.24	3693.60 US\$
5	29179000	DI BUTYL MALEATE	32160.000	K.G	2554790.40	51456.00 US\$
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	17850.000	K.G	1231890.97	24811.50 US\$
				Total	15,418,484.77	310,543.50

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 20.01.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyvinyl Acetate Emulsion (Solid Content 56% +/- 1%)	1 kg	1. Hydroxy Ethyl Cellulose	0.0073 kg
		2. Vinyl Acetate Monomer	0.4440 kg
		3. Veova 10	0.0188 kg
		4. Acrylamide	0.0027 kg
		5. Di Butyl Maleate	0.0670 kg

14	Case No.:2/44/87-ALC1/2008	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
	HQ File :01/87/050/00673/AM09/	RLA File :05/24/040/00610/AM09/	Lic.No/Date:0510235562 02.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40550000	63/0- Expansion & contraction Joint Made out of PVC Nitrile Blend	90000.000	K.G	6682500.00	135000.00 US\$
				Total	6,682,500.00	135,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>

1	39042110	PVC Resin TC Suspension Grade Quality	12600.000	K.G	550327.00	11118.00 US\$
2	40025900	Nitrile Butadiene Rubber (NBR) TC Heat Resistant Quality Standard	29610.000	K.G	2715860.00	54865.00 US\$
3	38123010	Rubber Chemicals & Accelerators TC non Staining Quality Standard	1440.000	K.G	157236.00	3177.00 US\$
4	29173920	D.O.P. TC Softener Quality Standard	28350.000	K.G	1601013.00	32343.00 US\$
				Total	5,024,436.00	101,503.00

Decision: With D/o C&PC OM No. 46011/14//2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & contraction Joint made out of PVC-NRB Blend	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg
		2. Nitrile Butadiene Rubber (NRB)	0.329 kg
		3. Di-Octyl Phthalate	0.315 kg
		4. Rubber chemicals & Accelerators	0.016 kg

20	Case No.:1/50/87-ALC1/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
	HQ File :01/87/050/00698/AM09/	RLA File :05/24/040/00736/AM09/	Lic.No/Date:0510236835 20.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094000	62/0- POWERPLAST PHENOLIC RESIN	160.000	M.T	52000000.00	1040000.00 US\$
				Total	52,000,000.00	1,040,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29072100	RESORCINOL	157888.000	K.G	39472000.00	789440.00 US\$
2	29071110	PHENOL	15680.000	K.G	0.00	0.00 US\$
3	29126000	PARA FORMALDEHYDE	34352.000	K.G	0.00	0.00 US\$

Total 39,472,000.00

789,440.00

Decision: With D/o C&PC OM No. 46011/75/2007-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Plast Phenolic Resin	1 MT	1. Resorcinol	0.9868 MT
		2. Phenol	0.0980 MT
		3. Para-Formaldehyde	0.2147 MT

3.2 Following applications were **withdrawn**:

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Case No.:7/43/87-ALC1/2008	Party Name:SUN PLAST	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved
HQ File :01/87/050/00662/AM09/	RLA File :03/95/040/00883/AM09/	Lic.No/Date:0310504043 28.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231000	63/0- PLASTIC BAGS NET CONTENT : 1)HDPE GRANULES :75,000.000 KILOGRAM 2)HDPE GRANULES (REPROCESSED) :20,000.000 KILOGRAM 3)MASTER BATCH :5,000.000 KILOGRAM	100000.000	K.G	5848150.00	119350.00 US\$
				Total	5,848,150.00	119,350.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	78750.000	K.G	4244625.00	86625.00 US\$
2	39019000	HDPE GRANULES (REPROCESSED)	21000.000	K.G	1029000.00	21000.00 US\$
3	38122000	MASTER BATCH	5250.000	K.G	514500.00	10500.00 US\$
				Total	5,788,125.00	118,125.00

Decision: RLA, Mumbai, vide their letter dated 28.01.2009 informed that the Advance Authorization was issued on **repeat basis** in terms of para 4.7 read with 4.7.1 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 20/87-ALC-2008 dated 27.08.2008 (F.No. 01/87/50/315/AM09). Hence, case was **withdrawn**.

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Case No.:4/50/87-ALC1/2008	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Approved			
HQ File :01/87/050/00701/AM09/	RLA File :03/95/040/00928/AM09/	Lic.No/Date:0310508841 24.02.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	620/- 4972 Self Adhesive D/S Pet Film Tape Size 620mm width x 200 mtrs length 400 Rolls 49600 Sqm	49600.000	Sq. meter	7959140.00	117046.00 EURO
				Total	7,959,140.00	117,046.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39199090	4972 Self Adhesive D/S PET Film tape Size 1250mm width x 200 mtrs length 200 Rolls 50000Sqm	50000.000	Sq. meter	5072001.00	78031.00 EURO
				Total	5,072,001.00	78,031.00
Decision: Zonal Jt. DGFT,Mumbai, vide their letter dated 24.02.2009 informed that the Advance Authorization was issued to the firm on repeat basis in terms of para 4.7 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 25/87-ALC1/2008 dated 01.10.2008 (F.No. 01/87/50/176/AM09). Hence, case was withdrawn .						

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-369	DUJODWALA	PAPER	HQ F. No.	Status: Deferred
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		CHEMICALS LTD.	01/87/050/00593/AM09/DES-VII	
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310358455 dated 06.12.2005	RLA F. No. 03/94/040/02807/AM04	

Application: Request is for fixation of adhoc norms for the export product “Coumarone Indent Resin”.

Position: The Committee considered the case and decided to ask the RLA to intimate the present position of the case. D/o C&PC will examine the case. Deferred for four weeks.

3.3.2	Case No. A-370	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/83/050/01328/AM08/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310445836 dated 10.10.2007	RLA F. No. 03/94/040/00574/AM08	

Application: Request is for fixation of adhoc norms for the export product “Rosin Modified Resin (DPC-175)”.

Position: The Committee considered the case and decided to ask the RLA to intimate the present position of the case. Reminder may be issued to firm by DGFT with reference to D/L No. 46011/47/2008-PC.II dated 24.03.2009 issued by D/o C&PC.

3.3.3	Case No. A-371	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/87/050/00592/AM09/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F. No. 03/94/040/00684/AM06	

Application: Request is for fixation of adhoc norms for the export product “Rosin Modified Resin (DPC-175)”.

Position: The Committee considered the case and decided to ask the RLA to intimate the present position of the case. Reminder may be issued to firm by DGFT with reference to D/L No. 46011/47/2008-PC.II dated 24.03.2009 issued by D/o C&PC.

3.3.4	Case No. A-372	NOUVEAW EXPORTS PVT. LTD.	HQ F. No. 01/87/050/00495/AM08/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310450391 Dated 15.10.2007	RLA F. No. 03/95/040/00754/AM08	

Application: Request is for fixation of adhoc norms for the export product “Polymethyl Hydrogen Siloxane”.

Position: The Committee considered the case and decided to get the revised application from the firm for getting approval of one import product which is available in the market.

3.3.4	Case No. A-377	BESTRETCH ELASTOMERS INTERNATIONAL LTD.	HQ F. No. 01/87/162/369/AM09/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009			

Application: Request is for fixation of adhoc norms for the export product (i) HRTT Tape Textile-Bell (ii) HRTT Tape-Medical (iii) HRTT Tape-Textile-FF (iv) HRTT Tape – Vac Bag (v) Rubber Sheet (vi) Thread (vii) Medical Bandages.

Position: The Committee decided to defer the case for four weeks. During the Meeting the file was handed over to Shri Shaish Kumar, Industrial Advisor, DIPP to examine and send comments early.

ONLINE CASES

4	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:22.04.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

6	Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:08.04.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date:22.04.2009

Position: D/L No. 46011/12/2009-PC.II dated 20.03.2009 issued by D/o C&PC, reminder is to be issued to firm by DGFT.

13	Case No.:1/44/87-ALC1/2008	Party Name:VEE KAY VIKRAM & CO	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00672/AM09/	RLA File :08/24/040/00176/AM09/	Lic.No/Date:0810077777 30.01.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:3/44/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00674/AM09/	RLA File :07/24/040/00591/AM09/	Lic.No/Date:0710062700 03.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:4/44/87-ALC1/2008	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00675/AM09/	RLA File :32/24/040/00054/AM09/	Lic.No/Date:3210039669 03.02.2009	Defer Date:08.04.2009
	Position: DIPP will furnish comments.			

17	Case No.:5/46/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00684/AM09/	RLA File :03/94/040/00907/AM09/	Lic.No/Date:0310506595 11.02.2009	Defer Date:08.04.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:8/46/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00687/AM09/	RLA File :03/94/040/00966/AM09/	Lic.No/Date:0310506816 12.02.2009	Defer Date:22.04.2009
	Position: DIPP will furnish comments.			

19	Case No.:9/46/87-ALC1/2008	Party Name:PUNEET RESINS LTD.,	Meet No/Date:50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00688/AM09/	RLA File :03/95/040/00932/AM09/	Lic.No/Date:0310506956 12.02.2009	Defer Date:08.04.2009

Position: D/o C&PC will furnish comments.

21	Case No.:2/50/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00699/AM09/	RLA File :07/24/040/00635/AM09/	Lic.No/Date:0710063181 20.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:3/50/87-ALC1/2008	Party Name: PENNWALT AGRU PLASTICS LTD.	Meet No/Date: 50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00700/AM09/	RLA File :34/24/040/00209/AM09/	Lic.No/Date:3410023562 20.02.2009	Defer Date:22.04.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:5/50/87-ALC1/2008	Party Name: ORIENTAL CONTAINERS LIMITED	Meet No/Date: 50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00702/AM09/	RLA File :03/95/040/00915/AM09/	Lic.No/Date:0310508896 24.02.2009	Defer Date:08.04.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:6/50/87-ALC1/2008	Party Name: HALDIA PETROCHEMICALS LTD.	Meet No/Date: 50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00703/AM09/	RLA File :02/24/044/00005/AM09/	Lic.No/Date:0210123648 25.02.2009	Defer Date: 22.04.2009
	Position: Copy of application may be obtained from RLA.			

26	Case No.:7/50/87-ALC1/2008	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 50/87-ALC1/2008 25.03.2009	Status: Deferred
	HQ File :01/87/050/00704/AM09/	RLA File :08/24/040/00237/AM09/	Lic.No/Date:0810078336 25.02.2009	Defer Date:08.04.2009
	Position: D/o C&PC will furnish comments.			

3.4 Following application will be **examined on file**:

MANUAL CASES

3.4.1	Case No. A-367	TATA ADVANCED MATERIALS	HQ F. No. 01/87/050/662/AM06/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0710040133 Dated 05.09.2005	RLA F. No. 07/24/040/00445/AM06	

Application: Request is for fixation of adhoc norms for the export product “MRI Cradle Pad”.

Decision: The case was withdrawn and to be examined on file.

3.4.2	Case No. A-368	FINOTEX FIBRECAST	HQ F. No. 01/87/050/00432/AM06/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 3110021233 Dated 15.07.2005	RLA F. No. 31/24/040/00066/AM06	

Application: Request is for fixation of adhoc norms for the export product “Piston Bush made out of Phenolic Moulding Compound”.

Decision: The case was withdrawn and to be examined on file.

3.4.3	Case No. A-375	MICROSPHERES (INDIA)	HQ F. No. 01/82/050/00036/AM09/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0310325703 Dated 12.04.2005	RLA F. No. 03/95/040/00008/AM06	

Application: Revision of input output norms under para 4.7 of HBP-Vol. I for the export product “Plastic Chemicals”.

Decision: The case was withdrawn and to be examined on file.

3.4.4	Case No. A-378	IMAGE LABELS PVT. LTD.	HQ F. No. 01/87/050/00043/AM07/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0710044329 Dated 12.04.2006	RLA F. No. 07/24/040/00974/AM06	

Application: Request is for fixation of adhoc norms for the export product “Insulators”.

Decision: The case was withdrawn and to be examined on file.

3.4.5	Case No. A-379	MM AQUA TECHNOLOGIES LTD	HQ F. No. 01/80/050/01197/AM08/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0510212822 Dated 30.11.2007	RLA F. No. 05/24/040/00644/AM08	

Application: Request is for inclusion of ‘Drift Eliminator’ in the export product.

Decision: The case was withdrawn and to be examined on file.

3.4.6	Case No. A-382	NITREX CHEMICALS LTD.	HQ F. No. 01/87/050/00725/AM08/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0510213585 Dated 14.12.2007	RLA F. No. 05/24/040/00722/AM08	

Application: Request is for fixation of adhoc norms for the export product “Industrial Nitrocellulose containing Di Butyl Phthalate (DBP).

Decision: The case was withdrawn and to be examined on file.

3.4.7	Case No. A-383	NITREX CHEMICALS LTD.	HQ F. No. 01/87/050/00723/AM08/DES-VII	Status: Deferred
	NC No.: 50/AM09 Dated: 25.03.2009	Adv. Lic. No. 0510213581 Dated 14.12.2007	RLA F. No. 05/24/040/00720/AM08	

Application: Request is for fixation of adhoc norms for the export product “Industrial Nitrocellulose containing Di Butyl Phthalate (DBP).

Decision: The case was withdrawn and to be examined on file.

Meeting ended with thanks to Chair and all participants.
